

**Government of West Bengal**  
**Judicial Department**  
**Block-III, 2<sup>nd</sup> Floor**  
**Writers' Buildings, Kolkata- 700 001**

**No: 1264-J/JD/V/1J-08/85(Pt.-V)**

**Dated: 23.04.2026**

**VACANCY CIRCULAR**

Application in plain paper is invited from retired WBSJ Officers who have retired as District Judge/ Additional District Judge and who have not attained the age of 62 years as on the date of publication of vacancy circular and from the serving WBSJ Officers in the rank of District Judge/Additional District Judge who are likely to retire from the service shortly for participating in the process of selection to the post of Principal Judge, Family Court, Calcutta and Additional Principal Judge, Family Court, Calcutta.

The application must contain the name of the Officer, his/her father's/husband's name, date of birth, address for communication, personal contact No and date of retirement. The application must be supported by relevant documents showing that the applicant served/is serving as WBSJ Officer in the rank of District Judge/ Additional District Judge.

The application must be sent by 15.05.2026 by email in the office of the undersigned in the email id: **secy.judicial@gmail.com**

The application sent after the last date shall not be entertained.

By order of the Governor  
**Sd/-**  
**(Siddhartha Kanjilal)**  
**Principal Secretary**  
**Government of West Bengal**

**No: 1264/1(4)-J**

**Date: 23.04.2026**

Copy forward for information & necessary action to the:-

1. Registrar General, High Court, Calcutta, with a request to upload the vacancy circular in the official website of the Hon'ble High Court, Calcutta.
2. Secretary, \_\_\_\_\_ Department, Govt. of W.B., with a request for wide circulation and for publication of the vacancy circular in the Official Website.
3. Office of the \_\_\_\_\_
4. Guard File.

**Sd/-**  
**Principal Secretary to the Government of West Bengal**